

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 90/AT/2021

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of Transmission Charges with respected to the Transmission System established by Ramgarh New Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).

Petitioner : Ramgarh New Transmission Limited (RNTL)

Respondents : SBE Renewables Seventeen Private Limited and 5 Ors.

Date of Hearing : 22.4.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri Vamsi, RNTL

Record of Proceedings

Case was called out for virtual hearing.

2. The representative of the Petitioner submitted that the present Petition has been filed for adoption of transmission charges under Section 63 of the Electricity Act, 2003 with regard to '*Transmission System strengthening scheme for evacuation of power from solar energy zones in Rajasthan (8.1GW) under phase II – Part A*'. It was further submitted by the representative of the Petitioner that the Petitioner has already complied with all the necessary requirements and requested to adopt the transmission charges.
3. None was present on behalf of any other Respondents despite the notice.
4. After hearing the representative of the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**